

subscribes to Special Rural Housing De-benture (SHRDs) issued by the State Land Development Banks covering eligible housing loans. The data reporting system in NHB does not yield State-wise break up of the disbursements made by NHB. However, the total disbursements made by NHB to various primary Lenders during last two year were as under:-

July-June (Rs. in crores)	A m o u n t
1991-92	676
1992-93	486

[English]

#### **Tobacco Sector**

3701. SHRI S.M. LAL JAN BASHA:  
PROF. UMMAREDDY  
VENKATESWARLU:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have any scheme to reward those areas which have contributed largely to the central revenues particularly, the tobacco growing areas;

(b) if so, the details thereof;

(c) whether the Government have received various representation from the tobacco sector for reform and better collection of revenue from this sector; and

(d) if so, the step being taken by the Government to rationalise excise collection and to expand the tax base in this sector?

THE MINISTER OF STATE IN THE

MINISTRY OF FINANCE (SHRI. M.V. CHANDRASHEKHARA MURTHY): (a) and (b). At present, Government do not have any such scheme.

(c) Government have received certain suggestions regarding central excise duty on tobacco products.

(d) In view of the ensuring budget, it is not possible to indicate the views of the Government in this matter.

#### **Restrictive Trade Practices.**

3702. PROF. UMMAREDDY  
VEKATESWARLU: Will the Minister of COM-MERCE be pleased to state:

(a) whether the Government are aware that the U.S. has indulged in restrictive trade practices by insisting on 75% tobacco usage in their cigarette;

(b) whether the Union Government have taken up this issue, strive for proper reciprocity in trade; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED):(a) The U.S. Senate has incorporated a new provision in its version of the Omnibus Reconciliation Act of 1993 according to which a minimum of 75% of the tobacco used by the U.S. companies in the manufacture of cigarettes during any calendar year would have to be produced in the U.S.

(b) and (c) India, along with a number of other countries, had pointed out to the US